

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.12/(MAH)/1998
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

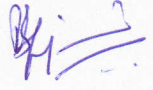
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2016

NAME OF THE PARTIES: Shri Vinod Kumar

V/s.

M/s. Sigmalon Equipments Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
7	PARIKSHIT BARPUJARI i/b MULLA & MULLA and CRAIGE BLUNT & CAROE	ADVOCATE FOR RESPONDENTS	

Order

C.P. No. 12/397-398/CLB/MAH/1998

1. No one is present from the side of the Petitioner.
2. From the side of Respondent, Ld. Counsel appeared and informed that the matter in respect of the Petition is in progress before the Hon'ble High Court today. The Petitioner has also sent a letter placed on record informing that the matter is posted before the Hon'ble High Court on 6th October, 2016.
3. Under the circumstances, C.P.12 is adjourned. To be listed for hearing on **29th November, 2016**. The Respondent is asked to communicate this date to the Petitioner.

Dated: 06.10.2016

sd/-

Shri M.K. Shrawat
Member (Judicial)